

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 429 of 2018 IN DFR NO. 4260 of 2017  
& IA NO. 42 OF 2018**

**Dated: 5<sup>th</sup> April, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Photon Suryakiran Pvt Ltd.**

**...Appellant(s)**

**Vs.**

**Mangalore Electricity Supply Company Ltd  
& Anr.**

**...Respondent(s)**

Counsel for the Appellant(s) : Ms. Anuradha Mukherjee  
Ms. Shikha Tandon  
Ms. Pallavi Rao  
Ms. Anu Srivastava  
Mr. Robin Grover

Counsel for the Respondent(s) :

**ORDER**

**IA NO. 429 OF 2018  
(Appln. for condonation of delay)**

Issue notice to the Respondents returnable on 15.05.2018. Dasti, in addition, is permitted.

List the matter on **15.05.2018.**

**(Justice N. K. Patil)  
Judicial Member**

**(I. J. Kapoor)  
Technical Member**